

(12)


**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**PRESENT: HON'BLE SHRI BHASAKRA PANTULA MOHAN – MEMBER JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 50/252/AMR/2020
NAME OF THE COMPANY	Prvathi Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Bodimalla Ramanath Reddy
NAME OF THE RESPONDENT(S)	Registrar Of Companies Vijayawada
UNDER SECTION	252

**Counsel for Petitioner(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Radha Krishna p.v.k.s.	Advocate	acsrkrishna@gmail.com 9247579233	

**Counsel for Respondent(s):**

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

For want of ROC Report. List the mater on 22.03.2021

  
**MEMBER JUDICIAL**